

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:1737

ANSWERED ON:10.12.2004

ASSISTANCE TO HANDLOOM DEVELOPMENT CORPORATION

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Singh Shri Rajiv Ranjan (Lalan); Suman Shri Ramji Lal

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the handloom Development Corporation of several States have sought assistance from the Central Government to implement the scheme relating to the development of Handloom;
- (b) if so, the State-wise details thereof;
- (c) the action taken by the Government on those proposals;
- (d) the schemes in existence to provide financial assistance to the skilled and unskilled workers and artisans for the development of handlooms;
- (e) whether Government has formulated any fund at national level for making loan available for the development of Handloom Industry;
- (f) if the details thereof; and
- (g) if not, the reasons therefore?

**Answer**

MINISTER OF TEXTILES ( SHRI SHANKERSINH VAGHELA )

(a) to (c) Yes, Sir. The Government of India sanctions assistance to various implementing agencies including the Handloom Development Corporations on the basis of viable proposals received from them in conformity with the guidelines of the respective scheme. The State-wise detail of assistance released to the Development Corporations under various schemes during the last three years is at Annexure-I.

(d) The schemes under which financial assistance is provided to the skilled and unskilled workers and artisans for the development of handlooms are as under:-

- (i) Deen Dayal Hathkargha Protsahan Yojana.
- (ii) Marketing Promotion Programme
- (iii) Handloom Export Scheme.
- (iv) 10% Rebate scheme and
- (v) Integrated Handloom Training Programme.

(e) No, Sir.

(f) Does not arise.

(g) Formulation or creation of a separate fund at national level is not required as a loaning mechanism is already in place and the banks can get refinance from the National Bank for Agriculture and Rural Development (NABARD) for the handloom sector.

STATEMENT AS REFERED TO PART (a) TO (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1737 TO BE ANSWERED ON 10.12.2004

State-wise detail of assistance released to the Development Corporations under various schemes during the last three years

(Rupees in lakh)

S.No State 2001-02 2002-03 2003-04 TOTAL

1	Andhra Pradesh	-	30.89	-	30.89
2	Assam	-	6.05	6.05	
3	Gujarat	-	5.72	5.72	
4	Himachal Pradesh	-	48.36	17.64	66.00
5	Jammu & Kashmir	-	31.89	-	31.89
6	Karnataka	259.72	97.36	301.95	659.03
7	Kerala	20.25	77.36	146.38	243.99
8	Madhya Pradesh	7.50	-	-	7.50
9	Mizoram	-	7.22	7.22	
10	Tripura	2.00	4.08	10.69	16.77
11	Uttar Pradesh	164.27	36.34	159.58	360.19
12	West Bengal	-	34.07	51.16	85.23

TOTAL 453.74 360.35 706.39 1520.48